## Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN: U45201KA2007PTC043436

## Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Other creditors as on 10.06.2025

Amount- Rs Details of claim received Details of claim admitted Sl. Nature of Amount of claim Amount of claim Name of creditor No. claim not admitted under verification Amount of claim Amount covered Amount covered | Whether related | % voting share Date of Amount admitted Nature of claim by Security receipt claimed by Guarantee party? in CoC (Provisional) Interest OTHER CREDITORS Manyata Reality (Energia Other 14-09-2024 65,22,91,654 56,48,57,103 Based on JDA 0 0 No NA 0 8,74,34,551 Project) Creditors Manyata Realty (Lithos Other 2 0 0 14-09-2024 23,32,92,199 0 0 23,32,92,199 Based on JDA No NA Project) Creditors Manyata Infrastructure Other Developments Private 14-09-2024 2,91,57,57,911 2,52,49,40,471 Based on JDA 0 0 No NA 0 39,08,17,440 Creditors Limited (Energia Project) Refundable Mantri Signature Villas Other 13-01-2025 12,55,17,200 0 Maintainance 0 0 0 12,55,17,200 No Owners Association Creditors Deposite Total 3,92,68,58,964 3,08,97,97,574 83,70,61,390

## Note:

- 1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.
- 2. All the above claims have been received by the IRP in Form CA, although the IRP has considered the claim under other creditors by looking at the transaction the creditors have with the Corporate Debtor.